

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:511
ANSWERED ON:11.05.2012
JANANI SURAKSHA YOJANA
Singh Shri Ganesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of mothers benefitted from the `Janani Suraksha Yojana` in different parts of the country during each of the last three years and the current year year-wise and State/UT-wise;
- (b) the details of the amount spent under the scheme so far, State/UT-wise;
- (c) whether a large number of mothers are still unable to reap the benefits from the scheme; and
- (d) if so, the efforts being made by the Government to enable the deprived mothers avail the benefits of the scheme alongwith the details of the works undertaken so far in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a)to(d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 511 FOR 11th MAY, 2012

(a)&(b): A statement showing number of mothers who benefitted from the Janani Suraksha Yojana (JSY) during the last three years, year-wise and State-wise is at Annexure-1. The information on number of mothers benefitted as on date during the current year has not been made available by all the States.

The amount of funds allocated and spent under the scheme so far, State/UT- wise is at Annexure-2.

(c) During the year 2009-10 & 2010-11,1,42,88,376 mothers in the Low Performing States of Uttar Pradesh, Uttarakhand, Bihar, Jharkhand, Madhya Pradesh, Chhattisgarh, Assam, Rajasthan, Odisha, and Jammu and Kashmir gave birth in public health facilities, out of which 1,42,53,908 mothers got JSY benefit and 0.2% mothers did not get the JSY benefit.

(d) In order to further ensure that benefits of the Janani Suraksha Yojana reach to every eligible pregnant woman, instructions have been issued to the States for ensuring that funds under the scheme are available in all facilities, that mothers are paid JSY cash assistance before being discharged from the health facility and that grievance redressal cells are set up for prompt redressal of grievances. Further, funds are provided to the States for 1EC/BCC and monitoring of the scheme and for ASHA incentive to facilitate institutional deliveries.